

**Deposits of Calcium Tungsten and Tin in Hutti Gold Mines in Raichur**

707. SHRI JANARDHANA POOJARY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether sizeable deposits of calcium Tungsten and tin have been found in Hutti Gold Mines in Raichur;

(b) if so, steps proposed to exploit the deposits;

(c) whether any efforts are being made to establish a visible calcium Tungsten Project; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) 57,000 tonnes of in-situ scheelite ore averaging 0.15 percent WO<sub>3</sub> have been provided by M/s. Hutti Gold Mines Company Limited. A resource of 1.6 million tonnes of 0.01 to 0.02 per cent scheelite (Calcium tungsten) has been estimated in Hutti area, Raichur district (Karnataka) by the Geological Survey of India. Traces of tin have been found in one of the samples of Scheelite sent to United Kingdom. No quantitative estimate of tin deposits has so far been made as it is still under preliminary study.

(b) to (d). The Indian Bureau of Mines has conducted pilot plant beneficiation studies to produce scheelite concentrates. M/s. Hutti Gold Mines Company Limited are considering the feasibility report submitted by the Indian Bureau of Mines. M/s. Hutti Gold Mines Company Limited also propose sending samples to United Kingdom for pilot plant studies in order to obtain a second opinion for maximum recovery of scheelite concentrates. A view regarding setting up of a project can be taken only after the results of pilot plant studies are known and feasibility reported finalised.

**Production loss in Rourkela Steel Plant due to Shortage of Coal**

708. SHRI LAKSHMAN MALLICK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that due to shortage of coal the production of Rourkela Steel Plant has been considerably reduced; and

(b) if so, what action Government have taken to cope with the demands of the Steel Plant?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Following steps have been taken to cope with the demands of the Steel Plants:—

- (i) Government have asked the Steel Authority of India to maintain close and constant liaison with coal supplying agencies and Railways to secure maximum supplies of coking coal for all their steel plants, including the Rourkela Steel Plant,
- (ii) Inter-ministerial|inter-departmental meetings are held by the Department of Steel,
- (iii) Government have also allowed import of 5 lakh tonnes of coking coal which will have some impact on the availability of coking coal for this plant, and
- (iv) Permission has been given by the Government to the Steel Authority of India Ltd. to import another one million tonne of coking coal.

**Promotion of Key Punching Operators in Directorate of Customs and Excise**

709. SHRI T. S. NEGI: Will the Minister of FINANCE be pleased to state:

(a) what is the total number of Key Punching Operators in the Dire-

ctorate of Customs and Excise, who have passed the departmental examination for U.D.Cs;

(b) how many of them have actually been appointed as UDC; and

(c) whether Government propose to create sufficient number of UDCs posts in order to appoint the qualified candidates as UDCs?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):**

(a) At present there are 85 Key Punching Operators in the Directorate of Statistics & Intelligence of Customs and Central Excise Department, who have passed the departmental examination for promotion as U.D.C.

(b) While none of these 85 persons has yet been promoted as they have not completed the minimum qualifying service prescribed for promotion as UDC, the Key Punch Operators appointed prior to 1974, and 17 Key Punch Operators appointed subsequently, have been promoted as U.D.Cs. Presently, there are no more vacancies in the grade of U.D.C. in this Directorate.

(c) The posts of U.D.Cs are created with reference to the work-load and relevant norms and not merely for making promotions from lower grades. The cases of existing Key Punch Operators eligible for promotion to the grade of U.D.C. will be considered for such promotion in due course as and when the vacancies in the grade of U.D.C. are available.

**Amount advanced to Ex-servicemen for self-Employment**

710. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) what is the total amount advanced to the Ex-servicemen for self-employment in each of the districts

of Bihar and each of the blocks in Darbhanga and Madhubani and on what terms; and

(b) what steps are being proposed to ensure self-employment to all ex-servicemen?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):** (a) and (b). The present data reporting system does not envisage collection of separate information in respect of advances granted to Ex-servicemen for self-employment. Total advances of all public sector banks to professionals and self-employed in the State of Bihar as at the end of December, 1979 amounted to Rs. 5.37 crores covering 39161 borrowal accounts. District-wise figures are however, not available. Advances to such borrowers form part of Priority Sector advances qualifying for preferential treatment and liberal terms. Banks have also introduced innovative schemes for rehabilitation of Ex-servicemen and war widows who have been given agencies for distribution of petroleum products by Indian Oil Corporation.

**E.E.C. Aid for Soyamilk Plants in Madhya Pradesh**

711. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a team of the European Economic Community recently visited India and held discussion with Madhya Pradesh Government to establish four soyamilk plants in the State, as reported in the 'Indian Express' of 16th October, 1980;

(b) if so, the location thereof together with the details of annual production capacity of each plant, when the plants are expected to be erected and start functioning and expected expenditure to be incurred thereon; what ratio will be given by European Economic Community; and